

26 August 2014



# Security Council

## SC/11534

Department of Public Information • News and Media Division • New York

### SECURITY COUNCIL AL-QAIDA SANCTIONS COMMITTEE DELETES WA'EL HAMZA ABD AL-FATAH

#### JUL AidAN FROM ITS SANCTIONS LIST

#### Decision Taken Following Review of Delisting Request Submitted through Office of the Ombudsperson

On 26 August 2014, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the name of the individual below from the Al-Qaida Sanctions List after concluding its consideration of the delisting requests for this name submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and after considering the Comprehensive Report of the Ombudsperson on this delisting request.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) no longer apply to the name set out below.

#### A. Individuals associated with Al-Qaida

**QI.J.79.02. Name:** 1: WA'EL 2: HAMZA 3: ABD AL-FATAH 4: JUL AidAN

**Name (original script):** وائل حمزه عبدالفتاح جليدان

**Title:** na **Designation:** na **DOB:** a) 22 Jan. 1958 b) 20 Jan. 1958 **POB:** Al-Madinah, Saudi Arabia **Good quality a.k.a.:** a) Wa'il Hamza Julaidan b) Wa'el Hamza Jalaidan c) Wa'il Hamza Jalaidan d) Wa'el Hamza Jaladin e) Wa'il Hamza Jaladin f) Wail H.A. Jlidan **Low quality a.k.a.:** Abu Al-Hasan Al Madani **Nationality:** Saudi Arabian **Passport no.:** a) Saudi Arabian passport number A-992535 b) Passport number B 524420, issued on 15 Jul. 1998, expired on 22 May 2003 **National identification no.:** na **Address:** na **Listed on:** 11 Sep. 2002 (amended on 23 Apr. 2007, 23 Dec. 2010) **Other information:** Executive Director of Rabita Trust (QE.R.21.01.). Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 May 2010.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about delisting may be found on the Committee's website at:

<http://www.un.org/sc/committees/1267/delisting.shtml>.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the sixteenth update of the List in 2014. An updated List is accessible on the Committee's website at the following URL: [http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

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